

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 99 of 2017 (SZ)

Applicant(s)
R. Dinesh,
Gopichettipalayam,
Tirpur District.

Vs. Respondent(s)
The Gopichettipalayam
Municipality,
Rep. by its Commissioner,
Gopichettipalayam and
2 others.

Legal Practitioners for Applicant(s)
M/s. Yogeshwaran,
Neha Miriam Kurian

Legal practitioners for respondent(s)
Mr. E. Manoharan for R1 and R2
M/s. M.K.Subramanian and
E. Manoharan for R2
Mrs. H. Yasmee Ali for R3.

| Note of the Registry | Orders of the Tribunal |
|----------------------|---|
| Order No. 12 | <p>Date: 23rd November, 2017</p> <p>Learned counsel appearing for the applicant submitted that the rejoinder would be filed within 2 weeks.</p> <p>Let the same be filed before the Registry.</p> <p>List the matter for final arguments on 08.01.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> |